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Title: Need to announce the zone-wise unit cost ('L' factor) for the Subramanya Siva Cooperative sugarmills, Dharmapuri district, Tamil Nadu.

SHRI K. ASHOK KUMAR (KRISHNAGIRI): Hon. Madam Speaker, I thank you for giving this opportunity to speak on the subject - zone wise unit cost of sugar cane.

Madam, the Department of Food and Distribution under the Ministry of Consumer Affairs, Food and Public Distribution, Government of India, has to announce the zone wise per quintal unit cost of sugar known as "L" factor for the sugar seasons in the year 2004-05 to 2008-09, so as to determine the quantum of additional cane price under clause 5-A of the Sugarcane Control Order, 1966 but the same is still pending.

Madam, Sugarcane Producers Development Association, Kallakurichi Kooturavu Sarkarai Aalai -II filed a writ petition W.P No.7979 of 2013 and M.P. No.1 of 2013 in the High Court of Madras. Madam based on the direction issued by the High Court of Madras dated 15.09.2013, the Provisional 'L' Factor value to Kallakurichi-II Cooperative Sugar mill of Tamil Nadu for the year 2004-05 to 2008-09 has been announced by the Department of Food and Public Distribution, Government of India, *vide* letter No. 3(3)/2005-SP dated 17.10.2013.

Madam, on the basis of the above order, I request the Government of India to announce the Zone-wise Unit cost ('L' Factor) for the Subramanya Siva Cooperative Sugar Mills and Palacode Cooperative Sugar Mills, Dharmapuri District as also for all other sugar mills in Tamil Nadu.